15th-Vidhan Sabha Seventh Session

PUNJAB VIDHAN SABHA BULLETIN No. 6

Wednesday, the 20th February, 2019 (From 11.00 A.M to 4.28 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	11	06	03		23

(b) Unstarred Questions: 9

2. Regarding Constitution of House Committee

The demand to constitute a Committee made by Sardar Hardyal Singh Kamboj, M.L.A and Rana Gurjit Singh M.L.A. on Starred Question No.1844, to address the problem of the areas affected by shortage of water due to non-construction of Dashmesh Canal to meet the demand of water for agriculture and do the study of this case by the members of that area, was accepted.

3. Walk Out

- 1. The Members of the Aam Aadmi Party present in the House except Sardar Manjit Singh M.L.A staged a walkout from the House expressing dissatisfaction over the reply given by the Government on supplementaries put on Starred Question No.1791.
- 2. The Members of Shiromani Akali Dal and Bhartiya Janta Party present in the House except Dr.Sukwinder Kumar, M.L.A staged a walk out from the House as a mark of protest raising slogans against not allowing to move resolution against the Government of Pakistan on the statement of Prime Minister of Pakistan which appeared in newspaper.

4. Calling Attention Notices

1. Sardar Lakhvir Singh Lakha, M.L.A. drew the attention of the Government towards non-availability of fire fighting system in Payal (Ludhiana) area.

(No. 12)

The Local Government Minister gave reply.

2. Dr.Sukhwinder Kumar, M.L.A. drew the attention of the Government towards 10% population of the State suffered from problem of deafness.

(No. 15)

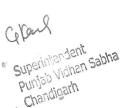
The Minister for Health and Family Welfare gave reply.

3. Dr.Sukhwinder Kumar, M.L.A and Sardar Nazar Singh Manshahia, M.L.A drew the attention of the Government towards the problem being faced by the people in the State due to spreading of swine-flu.

(No. 16 & 21)

The Minister for Health and Family Welfare gave reply.

P.T.O....



5. Presentation of Reports

- 1. The Chairman of Committee on Public Accounts (Shri Kanwar Sandhu) presented the following reports:
 - i) 203rd Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2012-13 and the Report (Civil) of the Comptroller and Auditor General of India for the year 2012-13 relating to the Department of Water Resources;
 - ii) 204th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2013-14 and the Report (Revenue Receipts) of the Comptroller and Auditor General of India for the year 2013-14 relating to the Department of Transport;
 - iii) 205th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2013-14 and the Report of the Comptroller and Auditor General of India for the year 2013-14 (Civil) relating to the Department of Printing and Stationery; and
 - iv) "Brief Report" on the work done by the Committee on Public Accounts during the year 2018-19 relating to the scrutiny of the replies received from different departments in respect of Audit Paras contained in the CAG Reports (Civil and Revenue -Receipts).

While presenting the reports, Shri Kanwar Sandhu, Chairman, Committee on Public Accounts spoke for 03 minutes.

2. The Chairman of the Committee on Estimates (Sardar Hardyal Singh Kamboj) presented the Report of the Committee on Estimates for the year 2018-19 on the Budget Estimate relating to Department of Local Government, Punjab.

While presenting the report, Sardar Hardyal Singh Kamboj, Chairman, Committee on Estimates spoke for 02 minutes.

- 3. The Chairman of Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes (Shri Nathu Ram) presented the 44th Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2018-19.
- 4. The Chairman of Committee on Subordinate Legislation (Dr. Raj Kumar Verka) presented the 42nd Report of the Committee on Subordinate Legislation for the year 2018-19.

While presenting the report, Dr. Raj Kumar Verka, Chairman, Committee on Subordinate Legislation spoke for 02 minutes.

5. The Chairman of Committee on Government Assurances (Sardar Parminder Singh Pinki) presented the 48th Report of the Committee on Government Assurances for the year 2018-19.

Grand Superintendent Punjab Vidhan Sabha Chandigarh

6. Papers to be re-laid/laid on the Table

The Minister for Parliamentary Affairs laid on the Table of the House, Papers as mentioned at Serial No. 1 to 10 shown under item No.IV of today's List of Business.

7. Official Resolution

Shri Brahm Mohindra, Minister for Parliamentary Affairs moved the following resolution in the House which was carried unanimously:

"The tragic massacre of innocent protestors in Jallianwala Bagh at Amritsar on 13th April, 1919 remains one of the most horrific memories of British Colonial rule in India.

This shameful military action against locals protesting peacefully against the oppressive Rowlatt Act has since received worldwide condemnation. However, its proper acknowledgement could only be by way of a formal apology by the British Government to the people of India as we observe the centenary of this great tragedy.

This august House thus unanimously recommends to the State Government to take up this matter with the Government of India to impress upon the British Government to officially apologize for the massacre of innocent people at Jallianwala Bagh, Amritsar."

While moving the resolution, Shri Brahm Mohindra, Minister for Parliamentary Affairs spoke for 02 minutes.

The following Members took part in the discussion on resolution and spoke for the time as mentioned against their names:-

1.	Sardar Harpal Singh Cheema, Leader of the Opposition	02 minutes
2.	Sardar Balwinder Singh Bains, Lok Insaaf Party	02 minutes
3.	Sardar Parminder Singh Dhindsa, Shiromani Akali Dal	03 minutes
4.	Shri Aman Aroa, Aam Aadmi Party	02 minutes
5.	Sardar Kultar Singh Sandhwan, Aam Aadmi Party	02 minutes
6.	Dr. Raj Kumar Verka, Indian National Congress	02 minutes

8. Resolution

Shri Brahm Mohindra, Minister for Parliamentary Affairs moved the following resolution in the House which was carried unanimously:

Superintendent
Superintendent
Punjab Vidhan Sabha
Chandigarh

"Whereas three Members are to be elected from the Punjab Vidhan Sabha in the State Advisory Board on Disability, and whereas the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course the entire election process; Now, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate three Members of Punjab Vidhan Sabha for the State Advisory Board on Disability, keeping in view the proportionate strength of various parties in the House."

Resumption of Discussion on Governor's Address and Vote on Motion of Thanks 9.

The following motion on Governor's Address moved by Hon'ble Member Dr. Raj Kumar Verka, Indian National Congress and seconded by Sardar Harminder Singh Gill, M.L.A., Indian National Congress was resumed for discussion and the motion was put to the vote of the House and carried:-

"That an address be presented to the Governor in the following terms:-

" That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 12th February, 2019."

Thereafter, the following Members took part in the discussion and spoke for the time as mentioned against their names:-

1.	Shri Aman Arora, Aam Aadmi Party	06 minutes
2.	Sardar Kuljit Singh Nagra, Indian National Congress	22 minutes
3.	Shri Amrinder Singh Raja Warring, Indian National Congress	
4.	Shri Gurmeet Singh Meet Haher, Aam Aadmi Party	16 minutes
5.	Smt. Sarvjit Kaur Manuke, Aam Aadmi Party	08minutes
6.		07 minutes
	Shri Som Parkash, Bharatiya Janta Party	07 minutes
7.	Sardar Simarjeet Singh Bains, Lok Insaaf Party	11 minutes
8.	Sardar Jai Krishan Singh, Aam Aadmi Party	05 minutes
9.	Smt. Rupinder Kaur Ruby, Aam Aadmi Party	05 minutes
10.	Sardar Kanwar Sandhu, Aam Aadmi Party	08 minutes
11.	Sardar Sharanjit Singh Dhillon, Shiromani Akali Dal	04 minutes
12.	Sardar Bikram Singh Majithia, Shiromani Akali Dal	12 minutes
13.	Sardar Fatehjang Singh Bajwa, Indian National Congress	06 minutes
14.	Sardar Harpal Singh Cheema, Leader of Opposition	17 minutes

The Hon'ble Chief Minister by way of reply on discussion spoke for 1 hour and 08 minutes.

10. Welcome Announcement by Member, Panel of Chairmen

Sardar Pargat Singh Powar, Member, Panel of Chairmen informed the House regarding the presence of Smt. Preneet Kaur, Former Union Minister in the House and welcomed her on behalf of the entire House.

11. **Dharna**

Sardar Balwinder Singh Bains and Sardar Simarjeet Singh Bains, members of Lok Insaaf Party sat on Dharna in the well of the House by waiving posters of "Implement resolution passed on 18th November, 2016 for realisation of cost of water and realize Rs. 16 lac crore as cost of water."

Chandigarh

Amendment on Motion of Thanks

Punjab Vidhan Sabra The following amendment notices on Governor's Address one moved by Sardar Jai Krishan Singh, M.L.A., one moved by Sardar Harpal Singh Cheema, Leader of the Opposition, three moved by Shri Aman Arora, M.L.A., one moved by Sardar Nazar Singh Manshahia, M.L.A. and two moved by Sardar Kultar Singh Sandhwan were moved in the House collectively and put to vote of the House which were disallowed:

"However it is regretful that Punjabi speaking areas which have been left out of Punjab and Chandigarh finds no mention therein."

"However, it is regretful that providing uniforms and scholarships to SC/BC and poor students has not been mentioned therein."

"However, it is regretful that prevention of disease which spread adulteration of food has not been mentioned."

"However, it is regretful that management of underground water and water policy mentioned therein is far away from truth and reality."

"However, it is regretful that mention of job fair which has been made therein is far away from reality."

"However, it is regretful that there is no mention of lacs/crores of water organisms perished due to molasses discharged in river Beas by Chadha Sugar and Distillery."

"However, it is regretful that there is no mention of S.Y.L therein whereas we do not have extra drop of water to spare"; and

"However it is regretful that there is no mention of giving due respect to Punjabi which is the mother tongue of Punjab."

13. Extension of time of House

With the consent of the House, the Hon'ble Speaker extended time of today's sitting till the completion of today's business.

14. Ruling by the Hon'ble Speaker

The Hon'ble Speaker gave the following ruling as per Rule 147 and 150 (A) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) in respect of the resolution moved by Sardar Parminder Singh Dhindsa, M.L.A. and others regarding declaring Pakistan as a terrorist State:-

"As per 147, a member, other than a Minister, who wishes to move a resolution, shall give not less than fifteen clear days' notice of his intention, and shall submit, together with the notice, the text of the resolution which he wishes to move:

"150. In order that a resolution may be admissible, it shall satisfy the following conditions, Superintendent Punjab Vidhan Sabha namely:-Chandigarh

it shall be clearly and precisely expressed, and shall raise substantially one (a) definite issue."

Therefore, as per the aforesaid rules, I have disallowed the resolution moved by Sardar Parminder Singh Dhindsa, M.L.A. and others regarding declaring Pakistan a terrorist State. The official resolution relating to the subject has been unanimously passed by the House on 15-02-2019 and the resolution so passed has been sent to the Government for further action.

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